

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).9462/2022

JSW STEEL LIMITED

Petitioner(s)

VERSUS

SOUTH WESTERN RAILWAY & ANR.

Respondent(s)

(IA No. 185828/2022 - INTERVENTION APPLICATION)

Date : 12-05-2023 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE RAJESH BINDAL
[IN CHAMBER]

For Petitioner(s) Mr. Rohit Ghosh, Adv.
 Ms. Anushka Sharda, Adv.
 M/S. Khaitan & Co., AOR

For Respondent(s) Mr. Amrish Kumar, AOR
 Mr. Jai Vardhan, Adv.
 Mr. Deepesh Gauba, Adv.
 Mr. Deepanshu Badiwal, Adv.
 Mr. Dibyanshu Saini, Adv.
 Mr. Akshay Kumar, Adv.
 Mr. Jitendra Thakur, Adv.
 Mr. Dhanraj Antil, Adv.
 Mr. Vedansh Anand, Adv.

Mr. Nikhil Swami, AOR

UPON hearing the counsel the Court made the following
O R D E R

Not to be listed before Hon'ble Mr. Justice Rajesh Bindal.

(GAGANDEEP SINGH CHADHA)
SENIOR PERSONAL ASSISTANT

(RENU KAPOOR)
ASSISTANT REGISTRAR